

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

All Pr. District and Sessions Judge,
J&K State.

No: 5732-53/A.C Date 25.05.2017

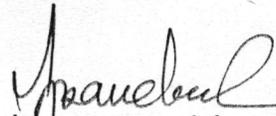
Subject:- Robe Allowance in favour of Judicial Officers.

Sir,

As desired I am to request you to furnish the information of your District regarding robe allowance drawn by the Judicial Officers as per the detail given below:

| S.No. | Name of the officer | Designation | Whether Robe Allowance drawn (YES/NO) | Date drawn | of |
|-------|---------------------|-------------|---------------------------------------|------------|----|
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Yours faithfully,


(Ram Singh) 25/5/2017

Dy.Registrar (Accts)

